

S.No	Name of Commercial Court	District	Case No.	Date of Institution	Date of Disposal	No. of days between the date of institution and disposal	Whether Management Hearing done or not (Yes/No)	No. of adjournments granted	No. of days between the final hearing and Judgment
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	CS COMM-941/2020	09.07.2020	01.05.2023	1026	No	1	46
			CS COMM-793/20	06.03.2020	01.05.2023	1151	Yes	2	3
			CS COMM-4879/21	22.11.2021	01.05.2023	525	No	1	65
			CS COMM-5389/21	18.12.2021	03.05.2023	501	Yes	1	17
			CS COMM-2744/21	06.08.2021	03.05.2023	635	No	1	21
			CS COMM-5347/21	17.12.2021	03.05.2023	502	No	1	60
			CS COMM-416/18	17.11.2018	04.05.2023	1629	No	3	7
			OMP-64/2021	20.09.2021	04.05.2023	591	No	2	43
			CS COMM-373/18	13.11.2018	06.05.2023	1635	No	3	22
			CS COMM-197/22	17.01.2022	08.05.2023	476	No	2	24
			CS COMM-4236/21	22.10.2021	08.05.2023	563	No	2	54
			CS COMM-4888/21	23.11.2021	09.05.2023	532	No	2	25
CS COMM-90/22	06.01.2022	10.05.2023	489	No	1	43			

CS 1548/21	COMM-	23.04.2021	11.05.2023	748	No	2	71
CS 4965/21	COMM-	26.11.2021	11.05.2023	531	No	2	25
CS 1420/21	COMM-	16.04.2021	12.05.2023	756	No	2	16
CS 336/22	COMM-	27.01.2022	15.05.2023	473	No	1	29
CS COMM-91/22		06.01.2022	16.05.2023	495	No	2	92
CS 5430/21	COMM-	24.05.2018	16.05.2023	1818	No	3	16
CS 778/22	COMM-	02.03.2022	16.05.2023	440	No	1	62
CS 2678/19	COMM-	18.11.2019	17.05.2023	1276	No	3	19
CS 1930/19	COMM-	16.09.2019	17.05.2023	1339	Yes	3	31
CS 5531/21	COMM-	23.12.2021	17.05.2023	510	Yes	3	53
CS 4816/21	COMM-	18.11.2021	18.05.2023	546	No	2	28
CS 354/22	COMM-	31.01.2022	19.05.2023	473	No	2	51
CS 3030/19	COMM-	24.12.2019	20.05.2023	1243	No	3	30
CS 3623/21	COMM-	25.09.2021	22.05.2023	604	No	2	27
CS 5596/21	COMM-	24.12.2021	22.05.2023	514	Yes	2	31

			CS COMM-291/22	24.01.2022	22.05.2023	483	No	1	24
			CS COMM-1559/21	17.04.2021	23.05.2023	766	No	2	25
			OMP-16/2020	01.02.2020	23.05.2023	1207	No	2	57
			CS COMM-1889/19	22.09.2018	25.05.2023	1706	No	3	13
			CS COMM-3589/21	24.09.2021	27.05.2023	610	No	2	20
			CS COMM-3885/21	01.10.2021	29.05.2023	605	No	1	32
			CS COMM-2016/22	22.08.2022	29.05.2023	280	Yes	1	27
			OMP COMM-25/22	03.02.2022	30.05.2023	481	No	1	41
			OMP COMM-24/22	03.02.2022	30.05.2023	481	No	1	41
2	<b>DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02</b>	Central	OMP (COMM.)/15/2021	19-02-2021	06-05-2023	808	NIL	1	30
			OMP (COMM.)/7/2020	13-01-2020	20-05-2023	1217	NIL	1	30
			ARB TN/455/2018	24-07-2018	30-05-2023	1754	NIL	NIL	10
			OMP (COMM.)/92	03-12-2021	2-05-2023	524	NIL	NIL	21
			CS (COMM)/1059	24-03-2021	9-05-2023	779	NIL	NIL	11
3	<b>SH ILLA RAWAT, DISTRICT JUDGE (COMMERCIAL COURT)-03</b>	Central	CS(COMM) 2156/2021	03.07.2021	01.04.2023	637	NO	NO	AME DA

CS(COMM) 4812/2021	17.11.2021	01.04.202 3	<b>500</b>	<b>NO</b>	<b>NO</b>	<b>AME DA</b>
CS(COMM) 5243/2021	13.12.2021	01.04.202 3	<b>474</b>	<b>NO</b>	<b>NO</b>	<b>AME DA</b>
CS(COMM) 1320/2022	25.05.2022	01.04.202 3	<b>311</b>	<b>NO</b>	<b>NO</b>	<b>AME DA</b>
CS(COMM) 689/2020	22.02.2020	05.04.202 3	<b>1138</b>	<b>NO</b>	<b>NO</b>	<b>AME DA</b>
CS(COMM) 691/2020	22.02.2020	05.04.202 3	<b>1138</b>	<b>NO</b>	<b>NO</b>	<b>AME DA</b>
CS(COMM) 4264/2021	22.10.2021	10.04.202 3	<b>535</b>	<b>NO</b>	<b>NO</b>	<b>AME DA</b>
CS(COMM) 5106/2021	02.12.2021	10.04.202 3	<b>494</b>	<b>NO</b>	<b>NO</b>	<b>AME DA</b>
CS(COMM) 5461/2021	20.12.2021	10.04.202 3	<b>476</b>	<b>NO</b>	<b>NO</b>	<b>AME DA</b>
CS(COMM) 2669/2019	16.11.2019	12.04.202 3	<b>1243</b>	<b>NO</b>	<b>NO</b>	<b>AME DA</b>
CS(COMM) 1787/2021	11.06.2021	12.04.202 3	<b>670</b>	<b>NO</b>	<b>NO</b>	<b>AME DA</b>
CS(COMM) 740/2021	01.03.2021	13.04.202 3	<b>773</b>	<b>NO</b>	<b>NO</b>	<b>AME DA</b>
CS(COMM) 2481/2021	24.07.2021	13.04.202 3	<b>628</b>	<b>NO</b>	<b>NO</b>	<b>AME DA</b>
CS(COMM) 4040/2021	08.10.2021	13.04.202 3	<b>552</b>	<b>NO</b>	<b>NO</b>	<b>AME DA</b>
CS(COMM) 2423/2021	22.07.2021	15.04.202 3	<b>632</b>	<b>NO</b>	<b>NO</b>	<b>AME DA</b>
CS(COMM) 334/2022	25.01.2022	15.04.202 3	<b>445</b>	<b>NO</b>	<b>NO</b>	<b>AME DA</b>

CS(COMM) 2239/2021	09.07.2021	17.04.2023	647	NO	NO	AME DA		
CS(COMM) 2866/2021	13.08.2021	18.04.2023	613	NO	NO	AME DA		
<b>CS(COMM) 682/2022</b>	21.02.2022	<b>18.04.2023</b>	421	NO	NO	AME DA		
CS(COMM) 787/2021	03.03.2021	19.04.2023	476	NO	NO	AME DA		
CS(COMM) 789/2021	03.03.2021	19.04.2023	476	NO	NO	AME DA		
CS(COMM) 1935/2021	23.06.2021	19.04.2023	645	NO	NO	AME DA		
CS(COMM) 93/2021	06.01.2021	20.04.2023	834	NO	NO	AME DA		
CS(COMM) 2303/2021	14.07.2021	20.04.2023	645	NO	NO	AME DA		
CS(COMM) 2578/2021	29.07.2021	20.04.2023	630	NO	NO	AME DA		
CS(COMM) 1694/2021	05.06.2021	24.04.2023	688	NO	NO	AME DA		
CS(COMM) 382/2022	01.02.2022	26.04.2023	629	NO	NO	AME DA		
CS(COMM) 2237/2021	09.07.2021	27.04.2023	657	NO	NO	14 DAYS		
CS(COMM) 261/2021	23.01.2021	29.04.2023	90	NO	NO	AME DA		
4 MS ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE, COMMERCIAL COURT-04	Central	OMP (COMM)-52	01.04.2023	01.05.2023	30 DAYS	NO (OBJECTION U/S 34 OF ARBITRA	NIL	2 DAYS
		CS DJ-313/2020	01.07.2020	02.05.2023	670 DAYS	YES	NIL	7 DAYS

			OMP (COMM)-104	27.07.2022	02.05.2023	279 DAYS	NO (OBJECT ION U/S 34 OF ARBITRA	NIL	7 DAYS
			CS (COMM)-304/	12.03.2019	06.05.2023	516 DAYS	YES	ONE	15 DAYS
			OMP (COMM)-118	24.08.2022	08.05.2023	257 DAYS	NO (OBJECT ION U/S 34 OF ARBITRA TION ACT)	ONE	6 DAYS
5	SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	NIL						
6	SH. SANJAY KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL)- 06, CENTRAL	Central	NIL						
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT- 07	Central	NIL						
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT- 08	Central							
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT- 09	Central							
10	SH. DINESH BHATT, DJ (COMMERCIAL COURT)-01	West							
11	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West							
12	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West							
13	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi							
14	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	New Delhi	CS (COMM.) 434 / 2022	18.05.2022	10.05.2023	358 3	NO	1	15
15	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	NIL						

16	<b>SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL)-01</b>	South	NIL							
17	<b>SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)-02</b>	South	NIL							
18	<b>SH. SANDEEP YADAV</b>	South	NIL							
19	<b>SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)</b>	South	NIL							
20	<b>SH. LAL SINGH, DISTRICT JUDGE</b>	South-East	CS (COMM)/234/2022	18/02/22	08/05/23	444	--	--	11	
			CS (COMM)/404/2019	03/10/19	12/05/23	1317	--	--	3	
			CS (COMM)/166/2019	09/07/19	25/05/23	1416	--	--	5	
			CS (COMM)/1002/2022	10/10/22	30/05/23	232	--	--	4	
			CS (COMM)/209/2021	27/03/21	31/05/23	795			6	
21	<b>MS. NEELAM SINGH, DISTRICT JUDGE</b>	South-East	EXECUTION/COMM/95/2023	14-02-2023	05-2023	D87	NO	3	N/A	
			CSDJ/857/2019	01-10-2019	05-2023	D1313	NO	4	N/A	
			CS/COMM/640/2022	14-09-2022	05-2023	D238	NO	3	N/A	
			CS/COMM/58/2018	30-11-2018	05-2023	D1637	NO	3	N/A	
			CS/COMM/436/2021	07-10-2021	05-2023	D572	NO	3	N/A	
			OMP(COMM)46/2021	16-12-2021	17-05-2023	527	NO	N/A	1	DISPOSED OFF

22	SH. AJAY KUMAR JAIN	South-East	ARB/176/2018	SANDEEP GHOSH Vs M/S PAISALO DIGITAL	19/05/23	###	-	2	-
			OMP (COMM.)/47/2019	M/S RAVINDRA KUMAR YADAV Vs M/S	10/05/23	###	-	3	-
			OMP (COMM.)/92/2019	SANJAY SAHOO Vs AU SMALL FIANACE BANK LTD.	08/05/23	###	-	2	-
			OMP (COMM.)/112/2019	SONU TYAGI PROPRIETOR, TIRUPATI	18/05/23	###	-	3	-
			CS (COMM)/498/2019	SYNDICATE BANK Vs CHANDER PAL SINGH	27/05/23	###	YES	2	-
			OMP (COMM.)/1/2020	RECONNECT ENERGY TRADING Vs M/S SDM	31/05/23	###	-	3	-
			OMP (COMM.)/30/2021	AIRPORTS AUTHORITY OF INDIA Vs KARNATAK	30/05/23	###	-	2	-
			OMP (COMM.)/31/2021	AIRPORTS AUTHORITY OF INDIA Vs M/S KARNATAK	30/05/23	###	-	3	-
23	MS. ANU BALIGA GROVER	South-East	CS DJ/745/2019	M/S KIMAYA BUILDTECH LLP Vs ASHISH	20/05/23	###	NO	3	1
			CS DJ/746/2019	M/S KIMAYA BUILDTECH LLP Vs VIJAY	20/05/23	###	NO	3	1
			CS DJ/752/2019	M/S KIMAYA BUILDTECH LLP Vs KEWALKRI	20/05/23	###	NO	3	1
			CS DJ/754/2019	M/S KIMAYA BUILDTECH LLP Vs NAVEEN	20/05/23	###	NO	3	1
			CS DJ/756/2019	M/S KIMAYA BUILDTECH LLP Vs KAVITA	20/05/23	###	NO	3	1
			CS DJ/757/2019	M/S KIMAYA BUILDTECH LLP Vs SHASHI	20/05/23	###	NO	3	1
			CS (COMM)/493/2019	M/S STERLING ORNAMENTS PVT. LTD. Vs	23/05/23	###	NO	3	1



			CS DJ/234/2021	VINEET AGGARWAL Vs M/S LUMEN BIO MED	24/05/23	###	NO	3	1	
			CS (COMM)/73/2022	BMK BUSINESS HOTELS AND RESORTS	25/05/23	###	NO	3	1	
24	SH. BHUPESH KUMAR	South-East	OMP (COMM.)/11/2020		13/01/20	17/05/23	1220	NO	3	-
25	MS NIRJA BHATIA	South-East	OMP (I) (COMM.)/30/2019		23-05-2019	01-05-2023	1439	NO	4	N/A
			OMP (I) (COMM.)/47/2019		07-06-2019	01-05-2023	1424	NO	4	N/A
			EXECUTION (COMM.)/152/2023		18-03-2023	03-05-2023	46	NO	1	N/A
			EXECUTION (COMM.)/153/2023		18-03-2023	03-05-2023	46	NO	1	N/A
			EX/568/2019		31-05-2019	04-05-2023	1434	NO	2	N/A
			EX/570/2019		31-05-2019	04-05-2023	1434	NO	2	N/A
			OMP (I) (COMM.)/20/2023		15-03-2023	12-05-2023	58	NO	2	N/A
			EXECUTION (COMM.)/211/2022		11-10-2022	16-05-2023	217	NO	2	N/A
			EXECUTION (COMM.)/272/2023		10-05-2023	16-05-2023	6	NO	1	N/A
			EX/539/2021		02-11-2021	19-05-2023	563	NO	2	N/A
26	SH. RAJESH KUMAR SINGH	South-East	NIL							
27	SH. SANJAY SHARMA-I, DISTRICT JUDGE (COMMERCIAL)	East	CS COMM.NO. 70/2021		24-03-2021	24-05-2023	790	YES	NIL	22

			CS COMM.NO.250/2 021	16-12-2021	31-05- 2023	530	YES	NIL	14
			CS COMM.NO.144/2 020	20-07-2020	20-05- 2023	1030	YES	NIL	25
			CS COMM.NO. 238/2022	29-07-2022	03-05- 2023	274	YES	NIL	21
28	<b>SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02</b>	East	NIL						
29	<b>MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)</b>	North-East	<b>C.S.(COMM)- 116/2022</b>	<b>06.10.202 2</b>	<b>04.05.20 23</b>	<b>210</b>	<b>NO</b>	<b>NIL</b>	<b>10</b>
			C.S.(COMM)- 102/2022	15.09.2022	08.05.202 3	<b>235</b>	<b>NO</b>	<b>NIL</b>	<b>3</b>
			<b>C.S.(COMM)- 76/2022</b>	<b>28.07.202 2</b>	<b>09.05.20 23</b>	<b>285</b>	<b>NO</b>	<b>NIL</b>	<b>3</b>
			C.S.(COMM)- 107/2022	15.09.2022	15.05.202 3	<b>242</b>	<b>NO</b>	<b>NIL</b>	<b>4</b>
			CS	26.02.2021	16.05.202 3	<b>809</b>	<b>NO</b>	<b>NIL</b>	

			C.S.(COMM)-59/2019	30.07.2018	17.05.2023	1752	YES	NIL	20
			C.S.(COMM)-59/2022	09.06.2022	17.05.2023	342	NO	NIL	5
			C.S.(COMM)-60/2022	09.06.2022	24.05.2023	349	NO	NIL	7
			C.S.(COMM)-130/2022	15.11.2022	27.05.2023	193	NO	NIL	2
30	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE (COMMERCIAL)-01	Shahdara	NIL						
31	MS. SUKHVINDER KAUR, DISTRICT JUDGE(COMMERCIAL)-02	Shahdara	NIL						
32	SH. AJAY KUMAR JAIN, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	NIL						
33	SH. REETESH SINGH	Shahdara	NIL						
34	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	NIL						
35	SH.VINOD YADAV		NIL						
36	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL						

37	<b>SH. PANKAJ GUPTA,</b> <b>DISTRICT JUDGE</b> <b>(COMMERCIAL)</b>	SOUTH WEST	OMP COMM. 01/2019	03.01.2019	06.05.2023	1584	NO	NIL	NIL
			OMP COMM. 25/2019	01.07.2019	09.05.2023	1408	NO	NIL	NIL
			CS COMM. 202/2019	02.12.2019	10.05.2023	1255	YES	NIL	NIL
			CS COMM. 220/2019	05.12.2019	18.05.2023	1260	YES	NIL	NIL
			CS COMM. 200/2019	28.11.2019	24.05.2023	1273	YES	NIL	NIL
			OMP COMM. 29/2022	29.08.2022	27.05.2023	275	NO	NIL	NIL
38	<b>MS. SAVITA RAO,</b> <b>DISTRICT JUDGE,</b> <b>COMMERCIAL COURT-</b> <b>02</b>	SOUTH WEST	CS (COMM)/134/2020	10-09-2020	03-05-2023	965	Nil	20	20
			CS (COMM)/315/2022	09-06-2022	08-05-2023	333	Nil	22	13
			CS (COMM)/305/2022	04-06-2022	12-05-2023	342	Nil	10	0
			CS (COMM)/384/2022	01-08-2022	23-05-2023	295	Nil	13	7
39	<b>SH. RAKESH SYAL,</b> <b>DISTRICT JUDGE,</b> <b>COMMERCIAL COURT-</b> <b>03</b>	SOUTH WEST	NIL						